

PHYSICAL / VIRTUAL HEARING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 23-11-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>				
1	MACT	516/17	JAVITRI	Vs. CHANCHAL KUMAR
2	MACT	179/2020	PREM KUMAR	Vs. ANIL
3	MACT	180/2020	PRASHANT	Vs. ANIL
4	MACT	181/2020	RAM SUJEET YADAV	Vs. ANIL
5	MACT	254/2020	RISHU GOLA	Vs. IQBAL AHMED
6	MACT	263/2020	SAGAR	Vs. JENDER SINGH & ORS.
7.	Misc. DJ	268/2020	HARIOM MAHNA	Vs. NASIR ALI & ORS
8	Misc. DJ	20/2020	MEENA GOEL	Vs. RAJESH KUMAR & ORS
9.	M.EX		REKHA DEVI	Vs. VINOD KUMAR & ORS
<u>Issues</u>				
10	MACT	917/2019	JITENDER MEHTO	Vs. MUFEED
11	MACT	974/2019	SWETA CHAWLA D/O MOHAN LAL CHAWLA	Vs. SALMAN KHAN
<u>Plaintiff / Petitioner Evidence</u>				
12	MACT	822/2019	BILAL & ORS.	Vs. ABHINAV KUMAR & ORS.
<u>Final arguments</u>				
13	MACT	866/2018	USHA KHURANA	Vs. PAPOO
<u>Judgement</u>				
14	MACT	207/14	SANJEEV SHARMA	Vs. SURJEET
DAR Cases at 2.00 P.M				
15.	M CrI	93/2020	PRAKASH	Vs. UNKNOWN 344/20(Karol Bagh)
16.	M.CrI	106/2020	DILBAGH SINGH	VS. UNKNOWN 120/2020 (Anand Prabat)
17.	M CrI	122/2020	MUNNI LAL	VS. UNKNOWN 180/2020 (Anand prabat)

Note : Ld. Presiding officer has been Quarantine being tested POSITIVE for COVID-19